

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 3512
TO BE ANSWERED ON 10.12.2019

RURAL WAGES AND INFLATION

3512. SHRI GURJEET SINGH AUJLA:
MS. MIMI CHAKRABORTY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the actual growth in rural wages, month-wise, after adjusting the current inflation rate since January, 2014 in comparison to the price index of 2010;
- (b) whether the Government is of the opinion that the current rural wage rates are adequate/inadequate to maintain a rural household in the country;
- (c) if so, the reasons therefor and if not, the action taken thereon; and
- (d) the proposal of the Government to increase the rural wages thus boosting market economy therein?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): As per the information shared by Ministry of Labour & Employment, Labour Bureau compiles and maintains Consumer Price Index Numbers for Agricultural and Rural Labourers (Base 1986-87=100) (CPI-AL & RL) and average daily wage rate data in respect of selected agricultural and non-agricultural occupations based on the data collected by the Field Operation Division (FOD) of National Sample Survey Office (NSSO) from a fixed set of 600 sample villages spread over 20 states. Month-wise rate in respect of Non Agricultural Occupation along with CPI-RL with effect from January 2014 onwards is at **Annexure-I**.

(b)&(c): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rates every year for States/UTs based on Consumer Price Index for Agricultural Labour (CPI-AL) published by Labour Bureau, Shimla. The wage rates are made applicable from 1st April of each Financial Year. State/UT-wise wage rate under Mahatma Gandhi NREGA during the financial year 2014-15 to 2019-20 are given at **Annexure-II**.

(d): To compensate the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) workers against inflation, the Ministry of Rural Development revises the wage rates every year based on Consumer Price Index for Agricultural Labour (CPI-AL) published by Labour Bureau, Shimla for all States/UTs.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.3512 dated 10.12.2019

Month-wise wage rate in respect of Non Agriculture Occupation along with CPL-RL with effect from January 2014 onwards.

| Year | Month | Wage Rate | CPI-RL | Year | Month | Wage Rate | CPI-RL |
|------|-----------|-----------|--------|------|---|-----------|--------|
| 2014 | January | 234.08 | 759 | 2017 | January | 266.38 | 876 |
| | February | 234.39 | 759 | | February | 267.67 | 874 |
| | March | 232.69 | 765 | | March | 268.23 | 872 |
| | April | 233.21 | 773 | | April | 268.89 | 876 |
| | May | 232.41 | 780 | | May | 269.05 | 878 |
| | June | 233.63 | 787 | | June | 270.03 | 884 |
| | July | 234.45 | 801 | | July | 271.04 | 890 |
| | August | 236.28 | 810 | | August | 272.61 | 900 |
| | September | 237.20 | 813 | | September | 273.73 | 899 |
| | October | 238.69 | 815 | | October | 274.85 | 907 |
| | November | 238.36 | 816 | | November | 275.86 | 910 |
| | December | 240.70 | 810 | | December | 275.72 | 906 |
| 2015 | January | 241.32 | 808 | 2018 | January | 277.31 | 901 |
| | February | 242.77 | 806 | | February | 278.03 | 896 |
| | March | 243.46 | 807 | | March | 278.94 | 894 |
| | April | 243.78 | 809 | | April | 279.20 | 896 |
| | May | 245.33 | 816 | | May | 279.82 | 899 |
| | June | 245.65 | 824 | | June | 280.92 | 902 |
| | July | 248.27 | 827 | | July | 282.05 | 910 |
| | August | 249.57 | 836 | | August | 284.49 | 915 |
| | September | 250.65 | 843 | | September | 285.20 | 917 |
| | October | 249.26 | 853 | | October | 285.24 | 920 |
| | November | 250.19 | 857 | | November | 286.00 | 921 |
| | December | 251.63 | 857 | | December | 287.27 | 921 |
| 2016 | January | 253.79 | 854 | 2019 | January | 288.71 | 923 |
| | February | 253.52 | 849 | | February | 288.95 | 925 |
| | March | 254.53 | 848 | | March | 289.43 | 932 |
| | April | 254.75 | 854 | | April | 289.96 | 939 |
| | May | 254.79 | 866 | | May | 291.20 | 948 |
| | June | 255.70 | 874 | | June | 291.82 | 957 |
| | July | 256.78 | 881 | | July | 292.08 | 965 |
| | August | 258.33 | 881 | | August | 293.22 | 972 |
| | September | 261.89 | 877 | | September | 293.29 | 983 |
| | October | 263.15 | 881 | | Average daily wage rate has been complied and released up to Septmber,2019 | | |
| | November | 263.70 | 883 | | | | |
| | December | 264.50 | 881 | | | | |

The average CPI-RL for the year 2010 is 552

Annexure-II referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No.3512 dated 10.12.2019

Notified wage rate under MGNREGA from 2014-15 to 2019-20

(in Rs.)

| Sl.No | States | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-20 |
|-------|----------------------|--|--|--|--|--|--|
| 1 | ANDHRA PRADESH | 169 | 180 | 194 | 197 | 205 | 211 |
| 2 | ARUNACHAL PRADESH | 155 | 167 | 172 | 177 | 177 | 192 |
| 3 | ASSAM | 167 | 179 | 182 | 183 | 189 | 193 |
| 4 | BIHAR | 158 | 162 | 167 | 168 | 168 | 171 |
| 5 | CHHATTISGARH | 157 | 159 | 167 | 172 | 174 | 176 |
| 6 | GOA | 195 | 208 | 229 | 240 | 254 | 254 |
| 7 | GUJARAT | 167 | 178 | 188 | 192 | 194 | 199 |
| 8 | HARYANA | 236 | 251 | 259 | 277 | 281 | 284 |
| 9 | HIMACHAL PRADESH | Non-scheduled Areas-154 Scheduled Areas-193 | Non-scheduled Areas-162 Scheduled Areas-203 | Non-scheduled Areas-170 Scheduled Areas-213 | Non-scheduled Areas-179 Scheduled Areas-224 | Non-scheduled Areas-184 Scheduled Areas-230 | Non-scheduled Areas-185 Scheduled Areas-231 |
| 10 | JAMMU AND KASHMIR | 157 | 164 | 173 | 179 | 186 | 189 |
| 11 | JHARKHAND | 158 | 162 | 167 | 168 | 168 | 171 |
| 12 | KARNATAKA | 191 | 204 | 224 | 236 | 249 | 249 |
| 13 | KERALA | 212 | 229 | 240 | 258 | 271 | 271 |
| 14 | MADHYA PRADESH | 157 | 159 | 167 | 172 | 174 | 176 |
| 15 | MAHARASHTRA | 168 | 181 | 192 | 201 | 203 | 206 |
| 16 | MANIPUR | 175 | 190 | 197 | 204 | 209 | 219 |
| 17 | MEGHALAYA | 153 | 163 | 169 | 175 | 181 | 187 |
| 18 | MIZORAM | 170 | 183 | 188 | 194 | 194 | 211 |
| 19 | NAGALAND | 155 | 167 | 172 | 177 | 177 | 192 |
| 20 | ODISHA | 164 | 174 | 174 | 176 | 182 | 188 |
| 21 | PUNJAB | 200 | 210 | 218 | 233 | 240 | 241 |
| 22 | RAJASTHAN | 163 | 173 | 181 | 192 | 192 | 199 |
| 23 | SIKKIM | 155 | 167 | 172 | 177 | 177 | 192 |
| 24 | TAMIL NADU | 167 | 183 | 203 | 205 | 224 | 229 |
| 25 | TELANGANA | - | 180 | 194 | 197 | 205 | 211 |
| 26 | TRIPURA | 155 | 167 | 172 | 177 | 177 | 192 |
| 27 | UTTAR PRADESH | 156 | 161 | 174 | 175 | 175 | 182 |
| 28 | UTTRAKHAND | 156 | 161 | 174 | 175 | 175 | 182 |
| 29 | WEST BENGAL | 169 | 174 | 176 | 180 | 191 | 191 |
| 30 | ANDAMAN & NICOBAR | Andaman district-222 Nicobar district-235 | Andaman district-228 Nicobar district-241 | Andaman district-230 Nicobar district-243 | Andaman district-236 Nicobar district-249 | Andaman district-250 Nicobar district-264 | Andaman district-250 Nicobar district-264 |
| 31 | DADRA & NAGAR HAVELI | 182 | 196 | 208 | 218 | 220 | 224 |
| 32 | DAMAN & DIU | 170 | 181 | 192 | 195 | 197 | 202 |
| 33 | LAKSHADWEEP | 195 | 210 | 220 | 237 | 248 | 248 |
| 34 | PUDUCHERRY | 167 | 183 | 203 | 205 | 224 | 229 |
| 35 | CHANDIGARH | 227 | 239 | 248 | 265 | 273 | - |

